

Serial
No. of
OrderDate of
Order

Order with Signature

6 6.7.93

It is mentioned on behalf of Mr. Hota that this case he called on 16.7.93. Accordingly it is directed that this case be called on 16.7.93 for admission and hearing.

Vice-Chairman

Member (A)

7 16.7.93

Heard Mr. P.K. Mohapatra learned counsel for the petitioner and Mr. Ashok Misra, learned standing counsel for the Respondents. Mr. Ashok Misra, learned standing counsel filed the original letter bearing No. 1065/78 dated 18th May, 1993 wherein it is stated by Garrison Engineer that the petitioner has been allowed to remain in the quarters till 30th September, 1993. Hence this application is infructuous and accordingly disposed of.

Vice-Chairman.

Member (Admn.)